(ख) क्या इसको देखते हुए उनको मिलने वाला आयातित अखबारी कागज का कोटा कम कर दिया गया है और यदि हां, तो कितने प्रतिशत ; और

(ग) क्या सरकार ने ऐसे आदेश जारी किये हैं अथवा कोई योजना बनाई है जिसके अन्तर्गत सभी समाचारपत्रों की प्रकाशन संख्या की जांच की जा सकती है और यदि हां, तो यह जांच-कार्य कब से शुरू हो जायेगा ।

सूचना और प्रसारण मंत्रालय में उपमंत्री (श्री धर्मवीर सिंह) : (क) और (ख). लाइसेंस वर्ष 1976-77 के लिए अखबारी कागज के आवंटन के लिए अब तक प्राप्त आवेदनपत्रों के अनुसार, समाचारपत्रों की प्रसार संख्या में वृद्धि हुई है । 1976-77 के लिए अखबारी कागज संबंधी नीति में भी समाचार-पत्रों के लिए 5 प्रतिशत अतिरिक्त कोटे की व्यवस्था है ।

(ग) प्रेस और पुस्तक रजिस्ट्रीकरण अधिनियम के खंड 19च के अन्तर्गत समाचार-पत्रों के रजिस्ट्रार को प्रसार संख्या की जांच करने का अधिकार पहले ही प्राप्त है और यह काम नियमित रूप से हो रहा है ।

मध्य प्रदेश में कुछ समाचार-पत्रों को दिये गये अखबारी कागज के कोटे की मात्रा

1520. श्री हुकम चन्द कछवाय : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्वालियर, उज्जैन, भोपाल, झांसी तथा शहडोल से प्रकाशित होने वाले समाचार-पत्रों की प्रसारण संख्या काफी बढ़ा-चढ़ा कर दिखायी गई है जब कि इनकी वास्तविक प्रकाशन संख्या काफी कम है और यदि हां, तो इस समय इनकी प्रकाशन संख्या क्या है ; और

(ख) क्या इन समाचार-पत्रों को दिया जाने वाला अखबारी कागज का कोटा बहुत बड़ी मात्रा में काला बाजार में बेचा जाता है और क्या सरकार का विचार ऐसे सभी मामलों की जांच कराने का है ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (श्री धर्मवीर सिंह) : (क) ग्वालियर और झांसी में जिन 35 समाचारपत्रों की जांच की गई, उनमें से तीन समाचारपत्रों के बारे में प्रसार संख्या आंकी गई संख्या से अधिक पाई गई थी । इन तीनों समाचारपत्रों में से किसी ने भी 1975-76 में अखबारी कागज के कोटे के लिए आवेदन नहीं किया । उज्जैन, भोपाल और शहडोल नगरों में समाचारपत्रों की प्रसार संख्या की जांच शीघ्र ही की जानी है ।

(ख) काला बाजारी का कोई विशिष्ट आरोप प्राप्त नहीं हुआ है ।

Continuance of Satellite Instructional Television Experiment

1521. SHRI RAJDEO SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Indian Space Research Organisation (ISRO) proposes to continue the Satellite Instructional Television Experiment (SITE) even after the expiry of the contract with U.S.A. for the Applications Technology Satellite (ATS) until the country's own national satellite is ready;

(b) if so, whether after the expiry of the contract on the 31st July, 1976 a fresh contract has been signed with U.S.A. for extending the period of the contract till our satellite is ready; and

(c) if not, the proposal of ISRO to continue the experiment?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND

BROADCASTING (SHRI DHARAM BIR SINHA): (a) to (c). The Satellite Instructional Televison Experiment, which was only for a period of one year, has concluded on 31st July, 1976 and is not being continued. It is proposed to provide TV transmission to about 40 per cent of the villages covered by SITE by establishing six terrestial transmitters i.e one in each of the six SITE States The programmes to be telecast from these transmitters will be an extension of the programme telecast during the period of the Satellite Instructional Television Experiment with suitable modification.

Implementation of 20-Point Programme in Gujarat

1522 SHRI BHOGENDRA JHA Will the Minister of PLANNING be pleased to state the progress made with regard to the implementation of the Prime Minister's 20-Point Programme in Gujarat particularly regarding minimum wages to agricultural labourers abolition of bonded labour, debt-relief to the poor, land ceiling Act, rights to share cropper and other tenants, with special reference to the districts of Surat, Mehsana and Ahmedabad?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE) A Statement giving the progress regarding implementation of the Prime Minister's 20-Point Programme in Gujarat is laid on the Table of the House [*Placed in Library. See* No LT-11219/76]

Silent Valley Hydro-Electric Project

1523. SHRI C. JANARDHANAN: SHRI VARKEY GEORGE:

Will the Minister of ENERGY be pleased to state:

(a) whether the Kerala Government has been requested to explore possibility of executing the Silent Valley Hydro-electric project as a joint venture with other beneficiary neighbouring States; and

(b) if so, State Government's response thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). A suggestion has recently been made to the Government of Kerala to consider exploring the possibility of implementing this project as a joint venture in consultation with other States who could also benefit from the power that would be available The response of the State Government is awaited

Loans to Bihar Khadi Gramodyog Sangh

1524 SHRI BHOGENDRA JHA: Will the Minister of INDUSTRY be pleased to state

(a) whether the Bihar Khadi Gramodyog Sangh has been receiving as loans and grants huge amounts through the Khadi and Village Industries Commission and other agencies;

(b) if so the amount thereof;

(c) whether the Bihar Khadi Gramodyog Sangh has been in litigation upto the Supreme Court against its employees; and

(d) if so, the total amount spent in litigation and result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI A. P SHARMA) (a) Yes, Sir.

(b) to (d). The information is being collected and will be laid on the Table of the House.